



O/o District Magistrate Gurugram

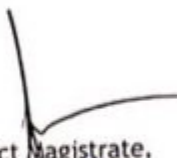
Advisory

In compliance of "The Haryana Epidemic Disease, COVID-19 Regulations, 2020 dated 11.03.2020" notified under Epidemic Disease Act, 1897, all MNC, IT Firms, Industries, BPO's, Corporate Offices situated in District Gurugram are advised to allow their officer/employees to work from their home till 31st March, 2020 with immediate effect to prevent and control the spread of COVID-19 in larger public interest.


District Magistrate,
Gurugram 

Memo No. 1082 /M.B Dated 17-3-2020

A copy is forwarded to D.I.P.R.O, Gurugram for wide publicity in news papers.


District Magistrate,
Gurugram 